

- (iii) Washability characteristic of such rejects are being studied for making the same available to prospective washery operators who can install their plants in its vicinity for making the rejects usable by the power plants.

**Proposal to delink CMPDIL from CIL**

1024. SHRI TAPAN KUMAR SEN:

SHRI CHITTABRATA MAJUMDAR:

Will the Minister of COAL be pleased to state:

(a) whether there is any proposal to delink Central Mine Planning and Design Institute Ltd. (CMPDIL) from Coal India Limited (CIL); and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) No such proposal is under consideration of the Government at present.

(b) Does not arise in view of answer given to part (a) above.

**Outsourcing in CIL to augment production**

1025. SHRI CHITTABRATA MAJUMDAR:

SHRI TAPAN KUMAR SEN:

Will the Minister of COAL be pleased to state:

(a) whether outsourcing is being resorted to augment coal production in different subsidiaries of Coal India Ltd.; and

(b) if so, the reasons therefor and subsidiary-wise quantum of production through outsourcing?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) Yes, Sir. Certain activities of coal production in some of the coal mines in different subsidiaries of Coal India Limited (CIL) are being undertaken by hiring equipment.

(b) Outsourcing is now a global phenomenon. In line with many other industries, CIL has also adopted the concept of outsourcing for:—

- (i) better economic returns
- (ii) building up additional capacity of coal production
- (iii) avoiding initial capital investment

- (iv) reducing cost of operations, and
- (v) developing isolated small opencast patch deposits which are not amenable to scientific and economic development by departmental equipments in certain subsidiaries, thereby, reducing the scope of illegal mining activities also.

Company-wise coal production of CIL during the year 2005-06 by hired equipment is given below:

Subsidiary	Coal production (In Million Tonnes)
Eastern Coalfields Limited	3.434
Bharat Coking Coal Limited	6.421
Central Coalfields Limited	14.948
Northern Coalfields Limited	0
Western Coalfields Limited	4.422
South Eastern Coalfields Limited	63.305
Mahanadi Coalfields Limited	66.760
North Eastern Coalfields	0.978
Coal India Limited	160.268

#### **Demand for increasing royalty on coal**

†1026. MS. SUSHILA TIRIYA:

SHRI MOTILAL VORA:

Will the Minister of COAL be pleased to state:

(a) whether it is a fact that some coal producing States have been demanding increase in the rate of royalty on coal for the last few years;

(b) the name of the States demanding increase in the rates of royalty alongwith the existing royalty-rates of the coal; and

(c) the rate and amount of royalty being extended every year to the coal producing countries?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) Yes, Sir.

†Original notice of the question was received in Hindi.